

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

STARRED QUESTION NO:247  
ANSWERED ON:14.03.2011  
MINES SAFETY  
Pandey Shri Ravindra Kumar

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the details of the action taken on the suggestions/ recommendations of the Directorate General of Mines Safety (DGMS) in the field of mines safety, especially coal mines during the last three years;
- (b) the number of cases relating to mines safety investigated during the said period and the details of action taken against the guilty persons;
- (c) the details of inspections made by the DGMS to ensure safety and security in mines during each of the last three years, State-wise;
- (d) the number of cases registered against the companies/persons for violation of norms relating to safety and security in mines during the said period, State-wise and year-wise; and
- (e) the action taken by the Government against such companies/ persons during the above period alongwith the number of cases pending in this regard, State-wise and year-wise?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 247 FOR ANSWER ON 14.03.2011 REGARDING MINES SAFETY RAISED BY SHRI RAVINDRA KUMAR PANDEY.

- (a) Directorate General of Mines Safety (DGMS) organizes National Conference on Safety in Mines which is attended by all the stakeholders. They review the status of safety in mines and the adequacy of existing measures in a spirit of mutual cooperation. Last Conference on Safety i.e. 10th Conference on Safety in Mines was held in November 2007 and their recommendations and the status on compliance on the major recommendation are enclosed at Annexure-I.
- (b) The number of cases relating to mines safety investigated and action taken against the guilty persons is given in Annexure- II.
- (c) The details of inspections made by the DGMS to ensure safety and security in mines during each of the last three years, State-wise are given in Annexure-III.
- (d) & (e) State-wise number of cases registered against the companies/persons for violating norms relating to safety and security in mines and action against them for the last three years and the current year is given in Annexure-IV.